

HIGH COURT OF SIKKIM  
Record of Proceedings

**I.A. No. 1 of 2023**  
**IN**  
**FAO/70/2023 (Filing No. )**

UMA SHANKER PRASAD

APPLICANT/PETITIONER

VERSUS

VIJAY KUMAR AGARWAL & ORS.

RESPONDENTS

**Date: 5/9/2023**

**CORAM :**

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Applicant/  
Petitioner : Ms Gita Bista, Advocate

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Learned counsel for the applicant desires to withdraw this application with liberty to file afresh as there are numerous clerical errors.

As requested, she is permitted to do so.

List on 11.9.2023.

**Judge**

Index : ~~Yes~~ / No  
Internet : Yes / ~~Ne~~

*bp*